

(ग) इस प्रकार इकट्ठी की गयी राशि बीनी जिल क्षेत्रों के चारों ओर सबकों के विकास में खर्च की जायेगी।

**Price of Paddy**

\*596. **Shri Wodeyar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of paddy per maund fixed in Andhra, Mysore and Madras States; and

(b) whether these prices are based upon regional conditions of production or on any arbitrary basis?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) A statement showing the maximum controlled prices fixed for paddy in the States of Andhra, Mysore and Madras is laid on the Table of the Sabha [See Appendix II, annexure No 28]

(b) These prices were fixed after taking into consideration all the relevant factors such as the post-harvest prices during previous years, prevailing market prices, and the prices in other States.

**Panniar Project**

\*597. { **Shri A. K. Gopalan:**  
**Shri Kediyan:**

Will the Minister of Irrigation and Power be pleased to state

(a) whether Government of India have received a request for the inclusion of the Panniar Project in the core of the plan;

(b) the amount of foreign exchange required for the project; and

(c) whether Government have taken any decision on it?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir

(b) Rs. 120 lakhs.

(c) It has been decided that the project should be implemented during

the Second Five Year Plan Efforts are being made to secure foreign exchange required for the Project, by examining the allocations made in different Sectors Release of foreign exchange to the extent of Rs 78 lakhs for purchase of equipment required immediately has been agreed to

**State Electricity Board for Orissa**

\*598 **Shri Panigrahi:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that the Orissa Government have brought to the notice of the Central Government the difficulties experienced by them in constituting the State Electricity Board; and

(b) if so, the action taken in the matter?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b) The Government of Orissa had sought clarification on certain points in connection with the formation of an Electricity Board The position was explained to the State Government

**Wagons for Jute Transport**

\*599. { **Shri P. G. Sen:**  
**Shri Jhulan Sinha:**  
**Shri Barman:**  
**Shri S. C Samanta:**  
**Shri Bibhuti Mishra:**  
**Shri Rameshwar Tanti:**

Will the Minister of Railways be pleased to state:

(a) what is the average supply of wagons for Jute lifting from the different centres of Purnea and Saharsa during the last three years including the current one.

(b) in which period of the year the demand for wagons is very acute.

(c) whether there was a short supply of wagons for jute in Bihar during the period from October to December, 1958; and

(d) if so, whether it affected the prices of Jute?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Seven important jute loading stations which fell, within the jurisdiction of Purnea Civil District of Bihar State in 1956 were subsequently merged with West Bengal. The average daily supply of wagons for movement of jute from the different centres of Purnea Civil District as it existed during 1956, 1957 and 1958 were 75.1, 69.7 and 67.6 respectively, and that from Saharsa District during 1956, 1957 and 1958 was 16.5, 25.2 and 18.1 respectively

(b) The demand of wagons for movement of jute generally becomes acute when the fresh jute crop comes in the market in September and lasts till the end of April

(c) Due to a bumper jute crop as also inability of the mills in Calcutta area to cope with arrivals necessitating imposition of restrictions and quotas from time to time, there were heavy outstandings during October to December, 1958 in spite of wagons being supplied for loading to the maximum extent possible consistent with the clearance capacity available by the various routes. Such outstanding registrations during the busy season as compared to the actual loading cannot be interpreted as short supply of wagons.

(d) It cannot be said that the prices of jute were affected by short supply of wagons.

#### Bailadilla-Raipur Rail Link

\*600. **Shri Elayaperumal:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to conduct a survey for the construction of a new line to link Bailadilla with Raipur in Madhya Pradesh; and

(b) if so, when it will be started?

**The Deputy Minister for Railways (Shri S. V. Ramaswamy):** (a) No, Sir.

(b) Does not arise.

#### Subsidised Hostels for Children on Northern Railway

\*601. **Sardar Iqbal Singh:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 439 on the 25th August, 1958 and state the progress since made in setting up of subsidised hostels for children of Railway employees on the Northern Railway?

**The Deputy Minister of Railways (Shri Shahnawas Khan):** Plans and estimates for the construction of a new building for the subsidised hostel on the Northern Railway at Lucknow have been prepared and are under verification. Meanwhile arrangements are being made to start the hostel temporarily in an old grain shop building by making minor additions and alterations from the next session which starts in the month of July

#### Punctuality Awards Schemes

\*602. { **Shri Rajendra Singh:**  
**Shri Radha Raman:**  
**Shri Rameshwar Tantia:**  
**Shri Vajpayee:**

Will the Minister of Railways be pleased to state

(a) whether it is a fact that encouraged by experience in Bilaspur region in S.E. Railway, the Railway Board have approved in principle the extension of the "Punctuality Awards Scheme" to all Railways.

(b) the principles and practices evolved and worked in this region coupled with extensive prizes which have resulted in improving percentage of punctuality, and

(c) the nature and the extent of "Punctuality Awards"?

**The Deputy Minister of Railways (Shri Shahnawas Khan):** (a) The Punctuality Award Scheme introduced on Bilaspur Region of S.E. Railway has been brought to the notice of other Railways, as the matter is within the competence of General Managers.